

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :30-06-2026

Date : 30.06.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
45056/2026	30.06.2026	ABLAPL-7052/2026	D SAHOO	C.O.		Order Dtd. 2026-06-25	BAIL-2	(S No 16
45057/2026	30.06.2026	ABLAPL-6973/2026	PK JENA	C.O.		Order Dtd. 2026-06-25	BAIL-2	(S No 11
45058/2026	30.06.2026	ABLAPL-7050/2026	UP BAG	C.O.		Order Dtd. 2026-06-25		(S No 11
45059/2026	30.06.2026	ABLAPL-4148/2026	PC DAS	C.O.		Order Dtd. 2026-06-25		(S No 11
45060/2026	30.06.2026	ABLAPL-3979/2026	PC DAS	C.O.		Order Dtd. 2026-06-25		(S No 11
45061/2026	30.06.2026	ABLAPL-7051/2026	TR DAS	C.O.		Order Dtd. 2026-06-25		(S No 11
45062/2026	30.06.2026	ABLAPL-7048/2026	DK BEHERA	C.O.		Order Dtd. 2026-06-25	BAIL-1	(S No
45063/2026	30.06.2026	ABLAPL-7049/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-23		(S No
45064/2026	30.06.2026	ABLAPL-7072/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No
45065/2026	30.06.2026	ABLAPL-7063/2026	SK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	BAIL-2	(S No 16
45066/2026	30.06.2026	ABLAPL-7065/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 16
45067/2026	30.06.2026	ABLAPL-7083/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 16
45068/2026	30.06.2026	ABLAPL-7082/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 16
45069/2026	30.06.2026	WP (C) - 746/2025	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-16	WRIT BRANCH-7	(S No 48

45070/2026	30.06.2026	WP (C) – 12987/2009	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-2	(S No
45077/2026	30.06.2026	BLAPL– 3642/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45078/2026	30.06.2026	BLAPL– 1527/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45079/2026	30.06.2026	ABLAPL– 6994/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	BAIL-2	(S No 16
45080/2026	30.06.2026	WP (C) – 16519/2026	S. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-1	(S No 57
45081/2026	30.06.2026	WP (C) – 16638/2026	S. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-8	(S No 43
45082/2026	30.06.2026	WP (C) – 16639/2026	S. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 59
45083/2026	30.06.2026	WP (C) – 16640/2026	S. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45084/2026	30.06.2026	WP (C) – 16642/2026	S. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-8	(S No 41
45085/2026	30.06.2026	WP (C) – 16737/2026	S. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24		(S No 41
45086/2026	30.06.2026	WP (C) – 12398/2026	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 28
45088/2026	30.06.2026	WP (C) – 18330/2026	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-4	(S No 27
45089/2026	30.06.2026	WP (C) – 18765/2026	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-13		(S No 27
45090/2026	30.06.2026	WP (C) – 13897/2026	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-4	(S No 37
45091/2026	30.06.2026	WP (C) – 17934/2026	N. C. SINHA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-1	(S No 57
45093/2026	30.06.2026	WP (C) – 18235/2026	N. C. SINHA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 57
45094/2026	30.06.2026	WP (C) – 18872/2026	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 57
45096/2026	30.06.2026	CRLMP– 578/2026	B.B.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 57
45097/2026	30.06.2026	CRLA–	P.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-06-		(S

		465/2026			23	29		No
45098/2026	30.06.2026	CRLA-414/2026	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 57
45101/2026	30.06.2026	CRLMC-1529/2026	M.R.ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-06-25		(S No 57
45102/2026	30.06.2026	CMP-891/2026	P.BASTIA	C.O.	COURT NO. 23	Order Dtd. 2026-06-24		(S No 57
45103/2026	30.06.2026	CMP-926/2026	P.BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 57
45104/2026	30.06.2026	WA-484/2025	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25		(S No 57
45106/2026	30.06.2026	WP (C) - 2507/2013	H.K.MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2026-08-19	WRIT BRANCH-6	(S No 36
45107/2026	30.06.2026	CMP-1012/2026	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 36
45108/2026	30.06.2026	CMP-1013/2026	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 36
45110/2026	30.06.2026	CMP-900/2026	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 36
45111/2026	30.06.2026	CMP-923/2026	Y.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 36
45112/2026	30.06.2026	CRLMC-730/2026	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	CRIMINAL MISC	(S No
45113/2026	30.06.2026	CONTC-4593/2025	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-23		(S No
45114/2026	30.06.2026	CRLMC-1510/2026	P.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	CRIMINAL MISC	(S No
45120/2026	30.06.2026	WP (C) - 15154/2026	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 21
45121/2026	30.06.2026	OTAPL-26/2018	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-25	CIVIL REVISION	(S No
45122/2026	30.06.2026	ABLAPL-6512/2026	B R MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-25	BAIL-1	(S No 13
45123/2026	30.06.2026	WP (C) - 18145/2026	S C DAS	C.O.	COURT NO. 8	Order Dtd. 2026-08-18		(S No 13
45124/2026	30.06.2026	RSA-32/2024	G.SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	SECOND APPEAL	(S No
45125/2026	30.06.2026	MACA-	J.DEHURY	C.O.	COURT NO.	Order Dtd. 2026-06-	MISC.	(S

		1252/2016			8	29	APPEAL SEC.	No
45126/2026	30.06.2026	MACA-1252/2016	R.K.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45127/2026	30.06.2026	MACA-1253/2016	J.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45128/2026	30.06.2026	MACA-1253/2016	R.K.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45129/2026	30.06.2026	MACA-1254/2016	R.K.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45130/2026	30.06.2026	MACA-1254/2016	J.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45131/2026	30.06.2026	MACA-1255/2016	J.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45132/2026	30.06.2026	MACA-1255/2016	R.K.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45133/2026	30.06.2026	MACA-1256/2016	J.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45134/2026	30.06.2026	MACA-1256/2016	R.K.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	(S No
45135/2026	30.06.2026	BLAPL-3311/2026	BK DALAI	C.O.	COURT NO. 8	Order Dtd. 2026-06-29		(S No
45136/2026	30.06.2026	BLAPL-3310/2026	BK DALAI	C.O.	COURT NO. 8	Order Dtd. 2026-06-29		(S No
45137/2026	30.06.2026	BLAPL-4043/2026	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	BAIL-2	(S No
45138/2026	30.06.2026	BLAPL-2154/2026	M MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	BAIL-2	(S No 17
45139/2026	30.06.2026	BLAPL-3879/2026	PK MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	BAIL-2	(S No 12
45140/2026	30.06.2026	BLAPL-6358/2026	S BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-06-29		(S No 12
45141/2026	30.06.2026	BLAPL-3644/2026	R MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-06-29		(S No 12
45142/2026	30.06.2026	TRP (C) - 178/2026	H.N.MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2026-08-03		(S No 12
45143/2026	30.06.2026	BLAPL-13491/2025	AK JATI	C.O.	COURT NO. 9	Order Dtd. 2026-06-29		(S No 12

45144/2026	30.06.2026	BLAPL-13591/2025	NK SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2026-06-29	BAIL-1	(S No
45145/2026	30.06.2026	TRP (C) - 151/2026	S.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-08-03		(S No
45146/2026	30.06.2026	BLAPL-4051/2026	AK RANA	C.O.	COURT NO. 9	Order Dtd. 2026-06-29		(S No
45147/2026	30.06.2026	TRP (C) - 152/2026	S.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-08-03		(S No
45148/2026	30.06.2026	TRP (C) - 170/2026	N.ROUT	C.O.	COURT NO. 9	Order Dtd. 2026-08-03		(S No
45149/2026	30.06.2026	TRP (C) - 245/2025	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-06-24	M.J.C.	(S No
45176/2026	30.06.2026	WP (C) - 18667/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 56
45178/2026	30.06.2026	WP (C) - 18665/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 13
45179/2026	30.06.2026	CONTC-3419/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	CONTEMPT	(S No
45180/2026	30.06.2026	WP (C) - 13134/2026	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
45181/2026	30.06.2026	WP (C) - 16645/2026	P. CHHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24		(S No
45182/2026	30.06.2026	WP (C) - 16707/2026	P. CHHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24		(S No
45183/2026	30.06.2026	WP (C) - 16456/2026	H. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 59
45184/2026	30.06.2026	WP (C) - 17567/2026	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-5	(S No 53
45185/2026	30.06.2026	WP (C) - 18779/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 59
45186/2026	30.06.2026	WP (C) - 18736/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No
45187/2026	30.06.2026	WP (C) - 18734/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24		(S No
45188/2026	30.06.2026	CRLA-263/2024	N.K.SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(S No
45189/2026	30.06.2026	WP (C) - 18719/2026	D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2026-06-24		(S No
45190/2026	30.06.2026	JCRLA-45/2023	B.DAS	C.O.	COURT NO. 5	Order Dtd. 2026-09-08	CRIMINAL APPEAL	(S No
45191/2026	30.06.2026	CRLMP-2464/2022	J.PARIDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 19
45192/2026	30.06.2026	WP (C) - 16625/2026	D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-06-24	WRIT BRANCH-5	(S No 53
45193/2026	30.06.2026	WP (C) -	J. SAHOO	C.O.	COURT NO.	Order Dtd. 2026-06-	WRIT	(S

		17155/2026			6	29	BRANCH-3	No 33
45194/2026	30.06.2026	WP (C) – 36695/2025	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-06-22	WRIT BRANCH-5	(S No 23
45195/2026	30.06.2026	WP (C) – 18279/2026	K.C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-08-18	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
45196/2026	30.06.2026	WP (C) – 18672/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45197/2026	30.06.2026	WP (C) – 18343/2026	K.C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-08-18	WRIT BRANCH-2	(S No 50
45198/2026	30.06.2026	WP (C) – 16456/2026	S. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 59
45199/2026	30.06.2026	WP (C) – 16571/2026	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-24		(S No 59
45200/2026	30.06.2026	WP (C) – 18615/2026	KSHITISH	C.O.	COURT NO. 23	Order Dtd. 2026-06-24		(S No 59
45201/2026	30.06.2026	CONTC-3279/2026	M.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 59
45203/2026	30.06.2026	WP (C) – 18676/2026	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 59
45204/2026	30.06.2026	WP (C) – 13867/2006	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-5	(S No 21
45205/2026	30.06.2026	WP (C) – 19056/2026	B.L.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-8	(S No 43
45206/2026	30.06.2026	BLAPL-3812/2026	C RANA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 43
45207/2026	30.06.2026	ABLAPL-5897/2026	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	BAIL-1	(S No 14
45208/2026	30.06.2026	ABLAPL-5897/2026	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	BAIL-1	(S No 14
45209/2026	30.06.2026	ABLAPL-5897/2026	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	BAIL-1	(S No 14
45210/2026	30.06.2026	WP (C) – 16167/2026	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No 14
45211/2026	30.06.2026	WP (C) – 11399/2022	L.D.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-04-16	WRIT BRANCH-4	(S No

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45213/2026	30.06.2026	WP (C) – 17037/2026	K.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No
45215/2026	30.06.2026	WP (C) – 17037/2026	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No
45217/2026	30.06.2026	WP (C) – 9063/2010	K.MANDAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 33
45218/2026	30.06.2026	WP (C) – 10092/2005	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No 33
45219/2026	30.06.2026	CRLMC– 1940/2026	P.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No 33
45220/2026	30.06.2026	CRLA– 338/2022	B.S.SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
45222/2026	30.06.2026	WP (C) – 17348/2026	B.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-06-29		(S No
45223/2026	30.06.2026	WP (C) – 17359/2026	B.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 24
45225/2026	30.06.2026	WP (C) – 18912/2026	B.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No
45226/2026	30.06.2026	WP (C) – 18372/2026	B.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 24
45229/2026	30.06.2026	WP (C) – 18889/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-20	WRIT BRANCH-3	(S No 14
45230/2026	30.06.2026	WP (C) – 19069/2026	A.C.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-1	(S No 30
45231/2026	30.06.2026	WP (C) – 16311/2026	D.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-8	(S No 39
45232/2026	30.06.2026	WP (C) – 16317/2026	D.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 56
45233/2026	30.06.2026	CRLA– 486/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No 59
45234/2026	30.06.2026	CONTC– 3109/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-24		(S No 59
45235/2026	30.06.2026	WP (C) – 16316/2026	D.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 59
45236/2026	30.06.2026	CRLA– 486/2025	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-09-09		(S No 59
45237/2026	30.06.2026	WP (C) – 16415/2026	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-8	(S No 39

45238/2026	30.06.2026	CRLMC-1807/2026	D.P.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 35
45239/2026	30.06.2026	CRLMC-863/2026	S.CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(S No 35
45240/2026	30.06.2026	WP (C) - 16510/2026	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 35
45241/2026	30.06.2026	CRLMC-1821/2026	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 35
45242/2026	30.06.2026	CRLMC-1755/2026	M.K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 35
45243/2026	30.06.2026	WP (C) - 16360/2026	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-05-22		(S No 35
45244/2026	30.06.2026	CRLMC-1745/2026	S.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-08-11	CRIMINAL MISC	(S No
45245/2026	30.06.2026	CRLMC-1826/2026	H.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-07-14		(S No
45246/2026	30.06.2026	CRLMC-1727/2026	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		(S No
45247/2026	30.06.2026	WP (C) - 19218/2026	H.S.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH-8	(S No 40
45248/2026	30.06.2026	CRLMC-1851/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 40
45249/2026	30.06.2026	CRLMC-1553/2026	P.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-05-14		(S No 40
45250/2026	30.06.2026	WP (C) - 16363/2026	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 59
45251/2026	30.06.2026	WP (C) - 17312/2026	B.R.SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45252/2026	30.06.2026	WP (C) - 9685/2026	B.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-05-18	WRIT BRANCH-5	(S No 23
45253/2026	30.06.2026	WP (C) - 9671/2026	B.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-05-18		(S No 23
45254/2026	30.06.2026	WP (C) - 9666/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-05-18		(S No 23
45255/2026	30.06.2026	WP (C) - 9785/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-05-18		(S No 23
45256/2026	30.06.2026	WP (C) -	N.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-06-	WRIT	(S

		14782/2026			1	29	BRANCH-4	No
45257/2026	30.06.2026	WP (C) – 13554/2026	P.C.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-05- 06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45258/2026	30.06.2026	CRLMP– 735/2026	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-06- 23		(S No 11
45259/2026	30.06.2026	WP (C) – 13124/2010	B.R.SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2026-06- 29	WRIT BRANCH-4	(S No 27
45260/2026	30.06.2026	CMP– 1013/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 24		(S No 27
45261/2026	30.06.2026	CMP– 1012/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 24		(S No 27
45262/2026	30.06.2026	WP (C) – 38132/2023	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 24	WRIT BRANCH-5	(S No 20
45264/2026	30.06.2026	WP (C) – 28132/2023	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10- 04	WRIT BRANCH-6	(S No 54
45265/2026	30.06.2026	WP (C) – 38315/2023	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11- 28	WRIT BRANCH-7	(S No 10
45266/2026	30.06.2026	WP (C) – 38135/2023	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 24	WRIT BRANCH-5	(S No 20
45267/2026	30.06.2026	WP (C) – 31284/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29	WRIT BRANCH-5	(S No 20
45268/2026	30.06.2026	WP (C) – 3749/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 25	WRIT BRANCH-8	(S No 39
45271/2026	30.06.2026	WP (C) – 16127/2026	H. K. MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2026-05- 21	WRIT BRANCH-3	(S No 33
45272/2026	30.06.2026	WP (C) – 16438/2026	T. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-06- 24		(S No 33
45273/2026	30.06.2026	WP (C) – 16793/2026	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07- 14	WRIT BRANCH-5	(S No 53
45274/2026	30.06.2026	WP (C) – 12934/2026	R. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-06- 24		(S No 53
45275/2026	30.06.2026	WP (C) – 14547/2026	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-06- 25	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
45276/2026	30.06.2026	WP (C) – 16127/2026	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-05- 21	WRIT BRANCH-3	(S No

								33
45277/2026	30.06.2026	ABLAPL-7070/2026	G.R.PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-06-25	BAIL-2	(S No 16
45278/2026	30.06.2026	ABLAPL-7090/2026	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-06-25		(S No 16
45279/2026	30.06.2026	ABLAPL-1303/2026	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09		(S No 16
45280/2026	30.06.2026	WP (C) - 17170/2019	M.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-4	(S No 17
45281/2026	30.06.2026	WP (C) - 17170/2019	M.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-4	(S No 17
45282/2026	30.06.2026	WP (C) - 23344/2011	A.K.RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-5	(S No 20
45283/2026	30.06.2026	WP (C) - 19136/2026	S.KAR	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45285/2026	30.06.2026	WP (C) - 9230/2026	S.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No 10
45286/2026	30.06.2026	MACA-1082/2025	B.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-06-24		(S No 10
45287/2026	30.06.2026	WP (C) - 15098/2026	H. S. PAIKRAY	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 10
45288/2026	30.06.2026	WP (C) - 13184/2003	A.SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 18
45289/2026	30.06.2026	WP (C) - 13184/2003	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 18
45291/2026	30.06.2026	WP (C) - 23097/2015	M.K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-06-25	WRIT BRANCH-2	(S No 45
45293/2026	30.06.2026	WP (C) - 16235/2026	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 16
45294/2026	30.06.2026	WP (C) - 19028/2026	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
45303/2026	30.06.2026	BLAPL-3974/2026	P. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 11
45305/2026	30.06.2026	WP (C) - 19119/2026	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 11

45307/2026	30.06.2026	BLAPL-4355/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No 11
45308/2026	30.06.2026	WP (C) - 16822/2026	T. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-07-08		(S No 11
45311/2026	30.06.2026	WP (C) - 18829/2026	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2026-06-25		(S No 11
45313/2026	30.06.2026	WP (C) - 18837/2026	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2026-06-25		(S No 11
45316/2026	30.06.2026	WP (C) - 18848/2026	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2026-06-25	WRIT BRANCH-4	(S No 58
45317/2026	30.06.2026	WP (C) - 18661/2026	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2026-06-25		(S No 58
45319/2026	30.06.2026	ABLAPL-7123/2026	A. K. SRICHANDAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 58
45322/2026	30.06.2026	ABLAPL-7053/2026	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	BAIL-2	(S No 12
45327/2026	30.06.2026	RVWPET-12/2022	A.PAL	C.O.	COURT NO. 21	Order Dtd. 2026-07-20	CIVIL REVISION	(S No
45335/2026	30.06.2026	WP (C) - 19344/2026	M. R. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
45353/2026	30.06.2026	WP (C) - 18348/2026	SCD DASH	C.O.	COURT NO. 21	Order Dtd. 2026-06-22	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45354/2026	30.06.2026	WP (C) - 16229/2026	SCD DASH	C.O.	COURT NO. 21	Order Dtd. 2026-06-22	WRIT BRANCH-8	(S No 39
45355/2026	30.06.2026	WP (C) - 19288/2026	G. K. NANDA	C.O.	COURT NO. 21	Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 14
45359/2026	30.06.2026	CRLMP-2464/2022	S.K.BISWAL	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 19
45360/2026	30.06.2026	WP (C) - 2540/2024	R.C.MALLIA	C.O.	COURT NO. 6	Order Dtd. 2026-06-25	WRIT BRANCH-1	(S No
45361/2026	30.06.2026	CRLMP-769/2026	MS.HASAN	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		(S No
45362/2026	30.06.2026	CRLMC-811/2026	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		(S No
45366/2026	30.06.2026	MATA-113/2026	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-31		(S No
45367/2026	30.06.2026	ABLAPL-8460/2019	B.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-07-30	BAIL-2	(S No

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45369/2026	30.06.2026	MA-329/1992	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	MISC. APPEAL SEC.	(S No
45370/2026	30.06.2026	WP (C) - 8259/2026	P.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-7	(S No 44
45372/2026	30.06.2026	WP (C) - 1872/2018	P.C.CHHINCHANU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-19	WRIT BRANCH-8	(S No 42
45374/2026	30.06.2026	ABLAPL-7078/2026	B. S. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-23		(S No 42
45376/2026	30.06.2026	ABLAPL-7075/2026	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 42
45391/2026	30.06.2026	WP (C) - 19227/2026	G. R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45392/2026	30.06.2026	WP (C) - 19129/2026	G. R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 14
45394/2026	30.06.2026	WP (C) - 19126/2026	G. R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 14
45395/2026	30.06.2026	CRLMC-4012/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-29	CRIMINAL MISC	(S No
45397/2026	30.06.2026	WP (C) - 19125/2026	G. R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45399/2026	30.06.2026	WP (C) - 19122/2026	G. R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45402/2026	30.06.2026	WP (C) - 19118/2026	G. R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-5	(S No 22
45404/2026	30.06.2026	WP (C) - 19102/2026	G. R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No 22
45416/2026	30.06.2026	WP (C) - 18643/2026	R. C. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-07-14		(S No 22
45417/2026	30.06.2026	ABLAPL-7000/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	BAIL-2	(S No 17
45418/2026	30.06.2026	WP (C) - 16647/2026	RANJAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 17
45071/2026	30.06.2026	WP (C) - 25808/2011	SWAPNAJYOTI JENA	GENERAL		Petition		(S No 17
45072/2026	30.06.2026	ABLAPL-7199/2026	SURYAKANTA DASH	GENERAL		Entire Brief	BAIL-1	(S No
45073/2026	30.06.2026	CRLMP-	DAKSHYESH	GENERAL		Order Dtd. 2026-06-		(S

		770/2026	DARSHAN NAIK			25		No
45074/2026	30.06.2026	ABLAPL-6681/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-06-24		(S No
45075/2026	30.06.2026	CRLA-508/2025	KULDEEP MOHANTY	GENERAL		Judgement Dtd. 2026-05-22		(S No
45076/2026	30.06.2026	WP (C) - 3812/2011	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2023-01-17	WRIT BRANCH-8	(S No 40
45087/2026	30.06.2026	CRLA-280/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-06-29		(S No 40
45092/2026	30.06.2026	CONTC-3114/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-06-24		(S No 40
45095/2026	30.06.2026	WP (C) - 13241/2026	BIDYADHAR SAHU	GENERAL		Order Dtd. 2026-06-22		(S No 40
45099/2026	30.06.2026	WP (C) - 19770/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23		(S No 40
45100/2026	30.06.2026	WP (C) - 19341/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23		(S No 40
45105/2026	30.06.2026	WP (C) - 31386/2023	JAYDEV BHOI	GENERAL		Judgement Dtd. 2024-02-15	WRIT BRANCH-2	(S No
45109/2026	30.06.2026	CONTC-4132/2023	JAYDEV BHOI	GENERAL		Judgement Dtd. 2025-02-19	CONTEMPT	(S No
45115/2026	30.06.2026	CRLMP-352/2026	KULDEEP MOHANTY	GENERAL		Order Dtd. 2026-06-29		(S No
45116/2026	30.06.2026	ABLAPL-7153/2026	SWARAJ PATEL	GENERAL		Order Dtd. 2026-06-29		(S No
45117/2026	30.06.2026	ABLAPL-7154/2026	SWARAJ PATEL	GENERAL		Order Dtd. 2026-06-29		(S No
45118/2026	30.06.2026	ABLAPL-5302/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-06-29		(S No
45119/2026	30.06.2026	CRLMC-1879/2026	DEBA KUMAR RATH	GENERAL		Entire Brief		(S No
45212/2026	30.06.2026	WP (C) - 42617/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-7	(S No 18
45214/2026	30.06.2026	WP (C) - 42589/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-6	(S No 25
45216/2026	30.06.2026	WP (C) - 42583/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-6	(S No 25
45221/2026	30.06.2026	BLAPL-3721/2026	MAHADEB PATRA	GENERAL		Order Dtd. 2026-06-29		(S No 25
45224/2026	30.06.2026	WP (C) - 42619/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-7	(S No 18

45227/2026	30.06.2026	ABLAPL-6351/2026	RANJIT DALAI	GENERAL		Order Dtd. 2026-06-29		(S No 18
45228/2026	30.06.2026	CRLMC-1872/2026	JHARANABALA DAS	GENERAL		Order Dtd. 2026-06-30		(S No 18
45263/2026	30.06.2026	ABLAPL-7182/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-06-30		(S No 18
45269/2026	30.06.2026	FAO-452/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-04		(S No 18
45270/2026	30.06.2026	FAO-105/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-04	MISC. APPEAL SEC.	(S No
45284/2026	30.06.2026	WP (C) - 15897/2026	SUMITRA BEHARI	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45290/2026	30.06.2026	WP (C) - 37539/2025	SUMITRA BEHERA	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
45292/2026	30.06.2026	BLAPL-3398/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-06-29		(S No 10
45323/2026	30.06.2026	OJC-6720/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2018-03-27		(S No 10
45326/2026	30.06.2026	WP (C) - 28587/2023	B K DAS	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-3	(S No 51
45328/2026	30.06.2026	RVWPET-31/2025	SUMITRA BEHERA	GENERAL		Judgement Dtd. 2025-10-17	CIVIL REVISION	(S No
45356/2026	30.06.2026	WP (C) - 4250/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(S No 31
45363/2026	30.06.2026	ABLAPL-5333/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2023-09-27	BAIL-2	(S No 10
45364/2026	30.06.2026	ABLAPL-7166/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-06-29		(S No 10
45365/2026	30.06.2026	ABLAPL-5333/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-06-30	BAIL-2	(S No 10
45368/2026	30.06.2026	ABLAPL-4470/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-06-29		(S No 10
45371/2026	30.06.2026	WP (C) - 23707/2024	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-06-25		(S No 10
45373/2026	30.06.2026	WP (C) - 23908/2024	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-06-25		(S No

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45375/2026	30.06.2026	ABLAPL-7131/2026	GURU PRASAD BEHERA	GENERAL		Order Dtd. 2026-06-30		(S No 10
45377/2026	30.06.2026	WA-2830/2024	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2026-06-25		(S No 10
45378/2026	30.06.2026	ABLAPL-7171/2026	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2026-06-30	BAIL-2	(S No 18
45150/2026	30.06.2026	ARBA-1/2022	R K MOHAPATRA	GENERAL		Order Dtd. 2022-08-24	M.J.C.	(S No
45151/2026	30.06.2026	WP (C) - 3491/2024	L D SAHU	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-4	(S No 46
45152/2026	30.06.2026	WP (C) - 28897/2022	L D SAHU	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-8	(S No 39
45153/2026	30.06.2026	WP (C) - 7800/2026	R K SAHU	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-6	(S No 25
45154/2026	30.06.2026	WP (C) - 17089/2026	P K JENA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No 50
45155/2026	30.06.2026	ABLAPL-5633/2026	S P DHAL	GENERAL		Order Dtd. 2026-05-22	BAIL-1	(S No
45156/2026	30.06.2026	CRLMC-4811/2024	S P DHAL	GENERAL		Order Dtd. 2026-05-22		(S No
45157/2026	30.06.2026	ABLAPL-7165/2026	S K TRIPATHY	GENERAL		Order Dtd. 2026-06-29		(S No
45158/2026	30.06.2026	WP (C) - 16462/2026	U K PANDA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-5	(S No 23
45159/2026	30.06.2026	WP (C) - 16459/2026	U K PANDA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No 50
45160/2026	30.06.2026	WP (C) - 16452/2026	U K PANDA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 35
45161/2026	30.06.2026	WP (C) - 16533/2026	U K PANDA	GENERAL		Order Dtd. 2026-06-29		(S No 35
45162/2026	30.06.2026	WP (C) - 16449/2026	U K PANDA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 59
45163/2026	30.06.2026	WP (C) - 20924/2025	L K NAYAK	GENERAL		Order Dtd. 2026-03-31		(S No 59
45164/2026	30.06.2026	WP (C) - 10334/2026	N MISHRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-8	(S No 40
45165/2026	30.06.2026	WP (C) - 8475/2026	S SAHOO	GENERAL		Order Dtd. 2026-04-10		(S No

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45166/2026	30.06.2026	ABLAPL-6632/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-29	BAIL-2	(S No 18
45167/2026	30.06.2026	ABLAPL-5321/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-29	BAIL-2	(S No 17
45168/2026	30.06.2026	ABLAPL-5324/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-29		(S No 17
45169/2026	30.06.2026	ABLAPL-5326/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-29	BAIL-2	(S No
45170/2026	30.06.2026	ABLAPL-5329/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-29	BAIL-2	(S No 18
45171/2026	30.06.2026	ABLAPL-5322/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-29		(S No 18
45172/2026	30.06.2026	CONTC-1269/2026	P R SWAIN	GENERAL		Order Dtd. 2026-07-10		(S No 18
45173/2026	30.06.2026	WP (C) - 16188/2026	P R SWAIN	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-3	(S No 33
45174/2026	30.06.2026	CRLMC-1410/2026	P R SWAIN	GENERAL		Order Dtd. 2026-07-10		(S No 33
45175/2026	30.06.2026	WP (C) - 15952/2026	L D PANDA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-8	(S No 42
45177/2026	30.06.2026	ABLAPL-7089/2026	S.P.PAL	GENERAL		Order Dtd. 2026-06-25	BAIL-2	(S No 16
45202/2026	30.06.2026	WP (C) - 18639/2026	G. D. MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No 16
45295/2026	30.06.2026	WP (C) - 12474/2025	S K BEHERA	GENERAL		Order Dtd. 2025-07-23		(S No 16
45296/2026	30.06.2026	WP (C) - 15029/2017	J PRADHAN	GENERAL		Order Dtd. 2017-09-07		(S No 16
45297/2026	30.06.2026	WP (C) - 28587/2023	D SAMAL	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-3	(S No 51
45298/2026	30.06.2026	WP (C) - 10716/2016	B BEHERA	GENERAL		Order Dtd. 2016-10-24	WRIT BRANCH-7	(S No 18
45299/2026	30.06.2026	WP (C) - 26004/2022	A DAS	GENERAL		Order Dtd. 2026-03-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45300/2026	30.06.2026	WP (C) -	S R BARIK	GENERAL		Order Dtd. 2026-06-	WRIT	(S

		1053/2011				29	BRANCH-3	No
45301/2026	30.06.2026	CRLMC-2003/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026-06-29	CRIMINAL MISC	(S No
45302/2026	30.06.2026	CONTC-443/2024	K MANDAL	GENERAL		Order Dtd. 2024-04-12Petition,Annexure,	CONTEMPT	(S No
45304/2026	30.06.2026	WP (C) - 24322/2022	S BISWAL	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45306/2026	30.06.2026	WPC (OAC) - 4346/2016	S K NAYAK	GENERAL		Order Dtd. 2022-08-17	OA Branch	(S No
45309/2026	30.06.2026	WP (C) - 16495/2023	M DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(S No
45310/2026	30.06.2026	BLAPL-3325/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-29	BAIL-2	(S No 17
45312/2026	30.06.2026	CRLMP-1252/2016	M DAS	GENERAL		Order Dtd. 2017-07-28	WRIT BRANCH-3	(S No 14
45314/2026	30.06.2026	CRLMC-1570/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-29		(S No 14
45315/2026	30.06.2026	WP (C) - 13376/2012	M R DHAL	GENERAL		Order Dtd. 2012-07-30		(S No 14
45318/2026	30.06.2026	WP (C) - 4363/2009	B P SATAPATHY	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-2	(S No
45320/2026	30.06.2026	WP (C) - 14492/2021	M DAS	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 43
45321/2026	30.06.2026	CRLA-422/2024	C.KASTURI	GENERAL		Order Dtd. 5000-01-01	CRIMINAL APPEAL	(S No
45324/2026	30.06.2026	RSA-425/2004	S K SAHOO\	GENERAL		Order Dtd. 2011-01-28Petition,Annexure,	SECOND APPEAL	(S No
45325/2026	30.06.2026	WP (C) - 1889/2014	H K BHOL	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-4	(S No 37
45329/2026	30.06.2026	CRLMC-1022/2026	S D JENA	GENERAL		Order Dtd. 2026-07-17		(S No 37
45330/2026	30.06.2026	ABLAPL-6981/2026	K R JENA	GENERAL		Order Dtd. 2026-06-25	BAIL-2	(S No 11
45331/2026	30.06.2026	ABLAPL-2904/2026	G SAHOO	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No 13
45332/2026	30.06.2026	ABLAPL-2750/2025	S R BARIK	GENERAL		Order Dtd. 2025-07-30		(S No 13
45333/2026	30.06.2026	WP (C) - 19259/2026	P BEHERA	GENERAL		Order Dtd. 2026-06-30		(S No 13

45334/2026	30.06.2026	WP (C) – 19263/2026	P BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 40
45336/2026	30.06.2026	WP (C) – 19345/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-29		(S No 40
45337/2026	30.06.2026	WP (C) – 19143/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 13
45338/2026	30.06.2026	WP (C) – 9685/2026	B SAMAL	GENERAL		Order Dtd. 2026-05-18	WRIT BRANCH-5	(S No 23
45339/2026	30.06.2026	WP (C) – 9671/2026	B SAMAL	GENERAL		Order Dtd. 2026-05-18		(S No 23
45340/2026	30.06.2026	WP (C) – 8270/2026	S R SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 39
45341/2026	30.06.2026	WP (C) – 9666/2026	B SAMAL	GENERAL		Order Dtd. 2026-05-18		(S No 39
45342/2026	30.06.2026	CRLMP- 1317/2025	P K MISHRA	GENERAL		Order Dtd. 2025-10-13		(S No 39
45343/2026	30.06.2026	WPCRL- 58/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-05-11Petition,Annexure,		(S No 39
45344/2026	30.06.2026	ABLAPL- 5081/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-05-11	BAIL-2	(S No 10
45345/2026	30.06.2026	WP (C) – 18714/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-06-25		(S No 10
45346/2026	30.06.2026	WP (C) – 18637/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45347/2026	30.06.2026	WP (C) – 18691/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-06-25		(S No 11
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45349/2026	30.06.2026	WP (C) – 18613/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-8	(S No 60
45350/2026	30.06.2026	WP (C) – 18688/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-5	(S No 47
45351/2026	30.06.2026	WPCRL- 76/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-29		(S No 47
45352/2026	30.06.2026	WP (C) – 9785/2026	B SAMAL	GENERAL		Order Dtd. 2026-05-18		(S No

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45357/2026	30.06.2026	ABLAPL-7126/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-29		(S No 47
45358/2026	30.06.2026	ABLAPL-6299/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-29	BAIL-1	(S No
45379/2026	30.06.2026	CMP-1007/2026	A K SARANGI	GENERAL		Order Dtd. 9999-12-31		(S No
45380/2026	30.06.2026	WP (C) - 20461/2015	R SAHOO	GENERAL		Order Dtd. 2019-02-21		(S No
45381/2026	30.06.2026	WP (C) - 21765/2015	R SAHOO	GENERAL		Order Dtd. 2019-02-21	WRIT BRANCH-2	(S No
45382/2026	30.06.2026	WP (C) - 23903/2023	R C ROUT	GENERAL		Order Dtd. 2023-08-14	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45383/2026	30.06.2026	WP (C) - 21324/2015	R SAHOO	GENERAL		Order Dtd. 2019-02-20		(S No 10
45384/2026	30.06.2026	CRLMC-1745/2026	S C DAS	GENERAL		Order Dtd. 2026-08-11	CRIMINAL MISC	(S No
45385/2026	30.06.2026	WP (C) - 6900/2003	M K RATH	GENERAL		Order Dtd. 2015-04-29		(S No
45386/2026	30.06.2026	WP (C) - 13988/2026	A K SWAIN	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 44
45387/2026	30.06.2026	WP (C) - 12128/2021	P MUDULI	GENERAL		Order Dtd. 2021-03-31	WRIT BRANCH (DIVISION BENCH)	(S No 11
45388/2026	30.06.2026	CMP-608/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-06-30		(S No 11
45389/2026	30.06.2026	WP (C) - 11209/2024	T DASH	GENERAL		Order Dtd. 2025-11-18	WRIT BRANCH-3	(S No 33
45390/2026	30.06.2026	OJC-1502/1987	P K BARIK	GENERAL				(S No 33
45393/2026	30.06.2026	CRLREV-233/2026	D SAMAL	GENERAL		Order Dtd. 2026-09-07		(S No 33
45396/2026	30.06.2026	WP (C) - 18034/2026	P K MISHRA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No 50
45398/2026	30.06.2026	CRLMC-728/2026	M MOHANTY	GENERAL		Order Dtd. 2026-06-25		(S No 50
45400/2026	30.06.2026	CONTC-2885/2026	M MOHANTY	GENERAL		Order Dtd. 2026-06-25	CONTEMPT	(S No
45401/2026	30.06.2026	FAO-405/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(S No
45403/2026	30.06.2026	WP (C) -	K C PANDA	GENERAL		Order Dtd. 2026-06-		(S

		6073/2026				30		No
45405/2026	30.06.2026	WP (C) – 6073/2026	K C PANDA	GENERAL		Order Dtd. 2026-06-30		(S No
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45407/2026	30.06.2026	WP (C) – 18763/2026	L D PANDA	GENERAL		Order Dtd. 2026-06-30		(S No
45408/2026	30.06.2026	CMP- 1020/2026	J M BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-3	(S No 14
45409/2026	30.06.2026	CRLMC- 1855/2026	P B SENAPATI	GENERAL		Order Dtd. 2026-06-29		(S No 14
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45411/2026	30.06.2026	WP (C) – 37756/2025	J DASH	GENERAL		Order Dtd. 2026-05-05		(S No
45412/2026	30.06.2026	CONTC- 3412/2026	R K SAHU	GENERAL		Order Dtd. 2026-06-25		(S No
45413/2026	30.06.2026	CONTC- 3291/2026	R SAMAL	GENERAL		Order Dtd. 2026-06-29		(S No
45414/2026	30.06.2026	WP (C) – 24445/2024	J DASH	GENERAL		Order Dtd. 2025-11-03		(S No
45415/2026	30.06.2026	WP (C) – 17127/2026	A K SAA	GENERAL		Order Dtd. 2026-06-30		(S No

N I C (Software Team)